

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2525  
ANSWERED ON:16.08.2004  
FOODGRAIN PROCUREMENT POLICY  
Athawale Shri Ramdas;Majhi Shri Parsuram;Yadav Shri Devendra Prasad

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the policy for procurement of wheat, rice and other foodgrains from the farmers;
- (b) whether there is a need to review foodgrain procurement policy in various States;
- (c) if so, whether the Government propose to enforce uniform foodgrains procurement policy throughout the country;
- (d) if so, the steps taken in this regard; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a): The Food Corporation of India and State Agencies procure foodgrains conforming to Fair Average Quality specifications from farmers at the Minimum Support Price (MSP) to offer remunerative prices and to check distress sale. The policy is uniformly applicable throughout the country.
- (b): No, Sir.
- (c), (d) & (e): Does not arise.